

## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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## **RBI cancels Certificate of Registration of 3 NBFCs**

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following three non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	Issued On	Cancellation Order Date
1.	M/s Shubh Leasing Private Limited	SCO 365-366, 2 <sup>nd</sup> Floor, Sector 35-B, Chandigarh–160022	B-06.00440	January 23, 2001	January 09, 2016
2.	M/s Global Securities Limited	15, Janpath Shopping Centre, Behind Sahjanand College, Opp. Azad PO, Ambawadi, Ahmedabad–380015, Gujarat	01.00512	July 30, 2012	March 03, 2016
3.	M/s Amitosa Leasing & Finance Private Limited	301, Atma Prakash Apartments, Near Shri Ram Talkies, Ulhasnagar, Thane– 421004	B-13.01461	January 17, 2001	March 28, 2016

Following the cancellation of registration certificate, these companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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